

(c) to (e). Government has already been extending the above concessions also to small scale textile manufacturers/traders for boosting exports which are being reviewed by the Government from time to time.

[English]

### Export of Cotton

142. SHRI UTTAM RATHOD: Will the Minister of TEXTILES be pleased to state:

(a) the quota of cotton fixed for export during the current financial year;

(b) how much of the above has been allotted to Maharashtra;

(c) whether the quotas indicated in (a) and (b) above are likely to be fulfilled; and

(d) if not, the extent of the shortfalls and the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) The Government have so far released in the current cotton yarn a quota of 51,241 bales of Bengal Deshi for export.

(b) No specific quota has been allotted to any State.

(c) and (d). The response to the quota released has been good.

### Clearance to Nhava Sheva Port Project

✓143. SHRI UTTAM RATHOD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the Nhava Sheva Port Project, which is proposed to be developed as a satellite port in Bombay for reducing congestion at Bombay port;

(b) whether Government have given clearance to the project; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) The Project envisages construction of a wharf comprising berths for containers, dry bulk cargo and bunkering facilities. The plan includes construction of storage sheds in the back-up area with a fully mechanised bulk conveyor system and a container yard.

(b) Yes, Sir.

(c) Does not arise.

### Loss in Cooperative Spinning Mills in Maharashtra

144. SHRI UTTAM RATHOD: Will the Minister of TEXTILES be pleased to state:

(a) whether a number of Cooperative Spinning Mills in Maharashtra have been undergoing difficulties due to out moded machinery accumulated losses etc.;

(b) if so, the names of such mills;

(c) whether IDBI or other financial institutions, have sanctioned any term loans to the above mills to help them tide over their difficulties;

(d) if so, the details thereof; and

(e) the present state of the working of those mills?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (e). As on 30.6.88, about sixteen co-operative spinning mills of Maharashtra are reported to be incurring losses on account of various reasons including out moded machinery. IDBI has sanctioned